## **Railway Accidents**

179. DR. BAPU KALDATE: Will the Minister of RAILWAYS be be pleased to state:

(a) what is the number of railway accidents during the last three months (November, December, 1987 and January, 1988) and details thereof;

(b) what is the number of passengers killed or injured and the compensation paid or payable to the kins of the deceased and the persons injured;

(c) whether it is a fact that two accidents took place on 15th January, 1988 at Muzaflarnagar (U.P.) and on Mugalsarai Patna sector at Bahaura Chandel Halt station; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There were 195 train accidents during November, December, 1987 and January, 1988. The details are as under:

Category		. N	lo. of Ac	cidents
Collisions		:	11	
Derailments ]	· * - 1		154	2
Accidents at le crossings	evel	•	25	
Fire in trains	•	• • •		

(b) 95 persons lost their lives and 182 sustained injuries in these accidents. No compensation has, so far, been paid as settlement of claim for compensation takes time.

(c) and (d) No accident took place on 15th January, 1988 at Muzaffarnagar station of Northern Railway. However, on the same date, a bus dashed against a goods train at an unmanned level crossing situated between Thana Ehawan and Hind stations on the Shahdara-Shamli-Saharanpur section of Northern Railway, District Muzarflarnagar (U.P.) In this accident, 4 bus passengers lost their lives and 4 sustained injuries.

In the second case, which also occurred on 15-1-1988 at Bahora Chandil Halt station on Mugalsarai Patna section of Eastern Railway, 7 persons. while entraining/detraining from 400 Down Mughalsarai Patna City Passenger train, got hit by 921 Up North East Express which was running through on proper signals. Consequently, these 7 persons lost their lives. This was a case of sudden tresspass.

## Computer Literacy Programme

180. SHRI SANTOSH BAGRODIA: Will the Minister of HUMAN RESO-URCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to cover more schools in the Computer Literacy Programme:

(b) if so, what is the number of schools in Rajasthan to be covered under the programme; and

(c) what is the number of computers provided to schools in Rajasthan during 1986-87?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCA-TION AND CULTURE IN THE MIN-ISTRY OF HUMAN RESOURCE DE-VELOPMENT (SHRI L. P. SHAHI): (a) Based on experience gained in the pilot project, Government is now working out plans for implementing CLASS Programme on a larger scale during the remaining period of VII Plan. Various details pertaining to [RAJYA SABHA]

(b) The State-wise number of schools to be covered under the programme will be determined from year to year depending on number of new schools to  $b_e$  included in the project in that year.

(c) The number of schools selected during 1986-87 in Rajasthan was 25. Each school has been supplied with two computer systems.

## Financial Assistance to the Voluntary Organisations engaged in LeProsy. Eradication in Rajastha

181. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of voluntary organisations engaged in the eradication of leprosy in Rajasthan;

(b) the amount of financial assistance given to these voluntary organisations during the last three years; and

(c) the number of leprosy patients undergoing treatment under these voluntary organisations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SA-ROJ KHAPARDE): (a) As per records two Voluntary Organisations are engaged in anti-leprosy work in Rajasthan.

to Questions

(b) No application seeking financial assistance has so far been received from these Voluntary Organisatios either directly or through the State Governments.

(c) As per information available the total number of leprosy patients undergoing treatment is 15,847 which include the figures of the two Voluntary Organisations functioning in Rajasthan.

## Marketing of Substandard Drugs in the Country

182. SHRI HASHIM RAZA ALLA-HABADI ABDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether it is a fact that 15 per cent of drugs marketed in the country are sub-standard;

(b) if so, what are the details thereof; and

(c) what are the steps taken to check the sale of such drugs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SA-ROJ KHAPARDE): (a) to (c) Out of the total number of samples tested at various Government laboratories in the country during 1985-86 and 1986-87 the number of samples found Sub-standard are given below:——

Years	No of Samples tested	No. of Samples found Sub-standard	Percentage of Sub- Standard
1985-86	19035	2750	14 20%
1986-87	26082	4030	15 45 %

Under the provisions of the Drugs and Cosmetics Rules whenever any sample of drug is found to be substandard actions like withdrawal of batch from the market etc. Cancellation Suspension of licences and prosecution of the firm depending upon the nature of test reports are taken by the State Drugs' Controllers who are the Licensing Authorities.